

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 290 of 2015 & IA No. 470 of 2015, 11 of 2016
Appeal No. 297 of 2015 & IA No. 12 of 2016**

Dated : 12th January, 2017

In the matter of:

BSES Yamuna Power Ltd.	...	Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission	...	Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 297 of 2015 & IA No. 12 of 2016

In the matter of:

BSES Rajdhani Power Ltd.	...	Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission	...	Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **28th February, 2017.**

For Court Master